

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

MA 329 of 2007
O.A. 1525 of 1996

Date of Order : 03-07-2007

Present : Hon'ble Mr. B.V. Rao, Judicial Member

Eastern Railway
-VS-
Tapan Kr. Sharma

For the Applicant : None

For the Respondents: None

ORDER

None appears for either side. This MA has been filed for fixing a date of hearing of the O.A. 1525 of 1996. Let O.A. be fixed for hearing on 10-08-2007. Thus, MA 329 of 2007 stands disposed of.

MEMBER(J)

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